

**BEFORE THE NATIONAL GREEN TRIBUNAL  
SOUTHERN ZONE, CHENNAI**

**Application No. 203 of 2015 (SZ)**

Applicant(s)  
Karivetty, Katthalai,  
Mummudicholagam,  
Sathappadi, U. Adhanoor,  
Valayamadevi, Valayamadevi  
Keel Villagers Land,  
House and Plot Owners Association  
Rep. by its President  
Mr. R. Kaliamoorthy  
Cuddalore District

Respondent(s)  
Vs. The Govt. Of India  
Rep. by its Secretary  
MoEF, New Delhi and 5 others

Legal Practitioners for Applicant(s)  
M/s. Thangavel

Legal practitioners for respondent(s)  
Mrs. M. Sumathi for R-1  
M/s. M.K. Subramanian and  
P. Velmani for R-2, R-3 and R-4  
Mr. N. Nithyanantham and  
A. Jayaraman for R-5  
Mr. R. Dhanasekar for R-6

Note of the Registry	Orders of the Tribunal
Order No.3	<p>Date: 6<sup>th</sup> October, 2017</p> <p>Learned counsel appearing for the applicant and respondents are present. Application is listed for final arguments.</p> <p>As the Expert Member is not available, the final orders cannot be passed.</p> <p>List the matter for final arguments on 24.11.2017.</p> <p style="text-align: right;">.....J.M (Justice M.S. Nambiar)</p>